

Annexure – 8

Name of the corporate debtor: Gwalior Bypass Project Limited; Date of commencement of CIRP: May 29, 2019; List of creditors as on: April 08, 2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted <sup>3</sup>	Amount of Remarks, if any under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					% of voting share in CoC
1.	Era Infra Engineering Limited	December 10, 2019	2,52,77,45,939	10,29,11,302	Operational Creditor	NIL	NIL	Yes	N.A.	2,41,70,16,748 <sup>3</sup>	NIL	2,42,48,34,637	NIL

<sup>3</sup> EIEL's claim includes claim of INR 2,41,70,16,748 which is the subject matter of arbitration proceeding invoked by EIEL against GBPL in terms of the EPC contract. The same is also recorded as a contingent liability in the books of GBPL. Basis the NCLT, Principal Bench order delivered on 17 February 2020 in the matter of Union Bank of India vs Era Infra Engineering Limited (as upheld by NCLAT and Supreme Court), this portion of EIEL's claim is not admitted pending adjudication.